

Central Administrative Tribunal  
Patna Bench, Patna.  
[ Circuit Court at Ranchi]

OA 51/880/2018

**Date of Order:- 29.11.2018**

**C O R A M**

**Hon'ble Shri J. V. Bhairava, Member [ J ]**  
**Hon'le Shri B.V. Sudhakar, Member A)**

1. Lakhodi Murmu aged about 58 years, w/o Late Bisheswar Hembram Resident of Village Sakalpur, P.O.- Karmatar, District- Jamtara, Jharkhand, Pin-815352.

....Applicant

By Advocate : Mrs. Saroj Kumar Agrawal

Vs.

1. The Union of India through General Manager, Eastern Railway, Office at P.O and P.S. Garden Reach, Kolkata, West Bengal-700014 and two others.

..... Respondents.

By Advocate : Shri Prabhat Kumar.

**O R D E R (ORAL)**

**Per J.V. Bairavia, M [ J ] :-** The learned counsel for applicant seeks permission to withdraw this O.A.

Permission is granted. Accordingly, O.A. stands disposed.

[ B.V. Sudhakar] M [ A ]

[ Jayesh V. Bhairavia] M [ J ]

/mks/

